



GOVERNMENT OF KARNATAKA

No. HFW 74 ACS 2020

Karnataka Government Secretariat
Vikas Soudha
Bengaluru, dated: 31.3.2020

CIRCULAR

Sub: Testing for COVID 19 in Government of India approved Private Testing Laboratories.

As per Government of India guidelines testing (20/03/2020) shall be done for the following COVID-19 suspects

- a. All symptomatic individuals who have undertaken international travel in the last 14 days:
- b. All symptomatic contacts of laboratory confirmed cases.
- c. All symptomatic health care workers.
- d. All hospitalized patients with Severe Acute Respiratory Illness (fever AND cough and/or shortness of breath).
- e. Asymptomatic direct and high-risk contacts of a confirmed case should be tested once between day 5 and day 14 of coming in his/her contact.

Government of India approved private testing laboratories for COVID-19 are as follows:

- a. Neuberg Anand diagnostic Laboratory, Bowring Hospital road, Shivajinagar, Bengaluru-560001 and
- b. Cancyte Technologies Pvt Ltd, Shankarmatt Premises, Basvanagudi, Bengaluru-560004 identified by ICMR for testing COVID -19.

These Private COVID-19 testing Laboratories will act as Fever Clinics and shall follow the protocols of Fever Clinics (**Annexure I**) and report to centralised software/reporting system. Further At such private lab-cum-fever clinics, the patient will have to pay the cost of the lab test which the ICMR has fixed. The cost/ceiling is as follows

- a. First step screening assay = Rs 3000/-
- b. Additional Confirmatory Assay =Rs 1500/-

Total cost of COVID-19 testing per patient should not exceed Rs 4500/-. The circular of the ICMR in this regard is attached in **Annexure II**.

Jawaid
(Jawaid Akhtar)

Additional Chief Secretary to Government
Health and Family Welfare Department

To:

1. Commissioner, BBMP.
2. Commissioner, Health and Family Welfare Services.
3. Special Commissioner, BBMP.
4. Mission Director, NHM.
5. Director, Health and Family Welfare Services.
6. OSD, Surveillance, Health and Family Welfare Services.
7. Project Director, RCH
8. Project Director, IDSP
9. Joint Director, CMD
10. Joint Director, Medical.

ANNEXURE-1

Flow chart for movement of COVID 19 suspects in Fever Clinics – 31.3.2020

ICMR CRITERIA FOR TESTING SUSPECTED COVID-19 PATIENTS
ALL symptomatic people (Fever/ Cough/Sore throat/shortness of breath) who

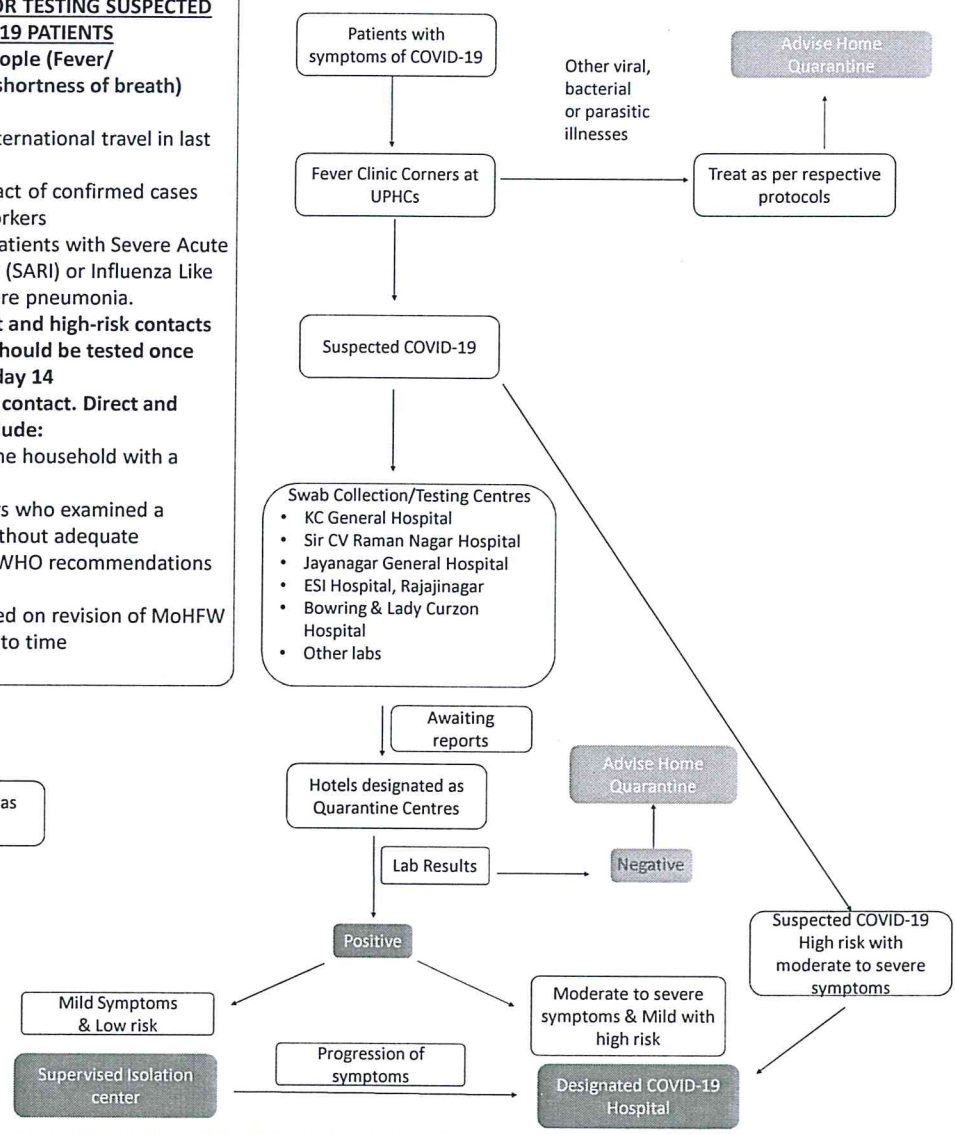
- Have history of international travel in last 14 days
- Had come in contact of confirmed cases
- Are healthcare workers
- Are hospitalized patients with Severe Acute Respiratory Illness (SARI) or Influenza Like Illness (ILI) or severe pneumonia.

Asymptomatic direct and high-risk contacts of confirmed cases should be tested once between day 5 and day 14 of coming in his/her contact. Direct and high-risk contact include:

- Those living in same household with a confirmed case
- Healthcare workers who examined a confirmed case without adequate protection as per WHO recommendations

* Will be revised based on revision of MoHFW guidelines from time to time

Symptoms classification as defined by Govt of India



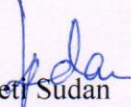
Department of Health & Family Welfare – Government of Karnataka
 Note: Subject to change as per Government of India guidelines

F. No. Z.28015/23/2020-EMR
Government of India
Ministry of Health and Family Welfare

Nirman Bhawan, New Delhi
Dated the 21st March, 2020

ORDER

The guidelines laid down by Indian Council of Medical Research for COVID-19 testing in private laboratories in India (as annexed) is notified vide Clause (i) and (l) of sub-section 2 of Section 10 of DM Act, 2005, under the power delegated vide order F. NO. 40-2/2020-DM1 (A); dated 11th March, 2020 for strict follow up and compliance.


Preeti Sudan
Secretary,
Ministry of Health & Family Welfare
Government of India

Guidelines for COVID-19 testing in private laboratories in India

The test to be conducted by a laboratory which has NABL accreditation for real-time PCR assay for RNA virus.

Whom to test:

Laboratory test should only be offered when prescribed by a qualified physician as per the ICMR guidelines for COVID-19 testing. Since the guidance evolves periodically, the latest revised version should be followed (link below).

https://icmr.nic.in/sites/default/files/upload_documents/2020-03-20_covid19_test_v3.pdf/ www.mohfw.gov.in.

Sample collection and Testing guidelines:

- Appropriate biosafety and biosecurity precautions should be ensured while collecting respiratory samples (oropharyngeal and nasal swab) from a suspect patient. Alternatively, a COVID-19 specific separate sample collection site may be created.
- Preferably, home collection of samples may be done by all the private laboratories. This will help avoid the contact of people with the suspect case during local travel to reach the laboratory.
- Only real time PCR based assays are recommended. Conventional PCR, in-house real time PCR and antibody/antigen tests are not recommended for COVID19 testing.
- Commercial kits for real time PCR based diagnosis of COVID-19 should be US FDA approved or European CE Certified or both for *in vitro* diagnosis of COVID-19 under emergency use, under intimation to DCGI, MoH&FW. Nucleic acid extraction kits and other reagents should be of standard quality.
- All the laboratory staff involved in COVID-19 testing should be appropriately trained in Good Laboratory Practices and performing real-time PCR.
- All the biomedical waste should be disposed off in accordance with National guidelines (https://dhr.gov.in/sites/default/files/Bio-medical_Waste_Management_Rules_2016.pdf).
- The sample should be opened only in Biosafety Cabinet Class II A2. At the time of sample disposal, the Viral Transport Medium (VTM) with swabs should be discarded in a biohazard bag containing 2% Lyzol or 5% freshly prepared hypochlorite solution.

Bag should then be sealed using plastic tag and disposed of in accordance with the National guidelines.

- Government ID to support the current address and contact number of the suspect patient should be collected at the time of sample collection.

Reporting protocols:

- Before any laboratory (private or public) start their activities, they must ensure immediate/real time reporting of the test results along with the contact details to the ICMR HQ database accessible at <https://cvstatus.icmr.org.in>. Login credentials to each lab for uploading the data will be given by ICMR.
- Each laboratory will be given a registration number by ICMR. The registration number given by ICMR should be prominently exhibited in case any advertisement is made and also in the report.
- The access to specified data and analysis to stakeholders like IDSP, MoHFW will be provided through API for timely initiation of contact tracing and appropriate control measures.
- The request should be send at aggarwal.n@icmr.gov.in indicating name, contact details and mobile number of nodal contact for the lab.

Policy for sample storage and destruction:

- All COVID19 positive samples will need to be transported to ICMR-NIV, Pune under suitable biosafety and biosecurity precautions as laid down by ICMR. The negative samples will be destroyed within one week of collection.
- No sample should be shared with any other organisation for any purpose.

Cost of the test:

The National Task Force recommends that the maximum cost for testing sample should not exceed Rs 4,500/-. This may include Rs 1,500 as a screening test for suspect cases, and an additional Rs 3,000/- for confirmation test. However, ICMR encourages free or subsidized testing in this hour of National public health emergency.

These guidelines may be amended from time to time.

Failure to comply with any of the above guidelines will result in legal action.